

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

**Customs ROA Application No 20010 of 2022
in
Customs Appeal No. 21130 of 2017**

Yasir Ibnu Muhammed

Appellant

VERSUS

C.C, Cochin-cus

Respondent

Present for the Appellant : None

Present for the Respondent : Mr. K. Vishwanatha, Superintendent (AR)

DATE OF HEARING: **21/03/2023**

ORDER

None present for the appellant. Issue notice to the appellant at the address mentioned in the form. Adjourned to **20.04.2023**.

**(DR. D.M.MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

rv...